## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Deepka. S representing the Pelitioneis.

Dupha

## ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner filed reply to the rejoinder. Last and final opportunity is given to the Respondent for causing his appearance failing which appropriate order will be passed. Put up on **16.11.2017 at 10.30 A.M.** 

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MEMBER (TECHNICAL)

**MEMBER (JUDICIAL)** 

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